

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/920/2024 in CP(IB) No.320/7/HDB/2020
NAME OF THE COMPANY	GVK Industries Ltd
NAME OF THE PETITIONER(S)	Jammu & Kashmir Bank Ltd
NAME OF THE RESPONDENT(S)	GVK Industries Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/920/2024

Present: Mr. Sai Ramesh Kanuparth, Liquidator.

This is an application filed by the Liquidator to take on record the updated list of stakeholders and re-constituted Stakeholders Consultation Committee of the CD of the instant application. The same is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)